

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 202  
IB-40/ND/2020

**IN THE MATTER OF:**  
M/S. DKC Tradex Pvt. Ltd.

...PETITIONER

Vs.

M/s. Moon Hebal Laboratories Pvt Ltd.

...RESPONDENT

**Section**  
Under Section 9 of IBC

Order delivered on 26.02.2020

**Coram:**

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Ms. Vidhi Koolwal, proxy  
counsel, Mr. Bharat Malhotra,  
Adv.

For the Respondent/ Corporate-debtor :Mr. Rakesh Kumar, Mr. Akash  
Kumar, Advs.

**ORDER**

Heard the submissions made by the counsels for both the parties. The learned counsel appearing on behalf of the operational-creditor seeks time to file the amended memo of parties. The learned counsel appearing on behalf of the corporate-debtor seeks time to file the reply. Matter is adjourned to 01.04.2020.

-sd-

(V.K. Subburaj)  
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)  
Member (J)